

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2256
ANSWERED ON:07.12.2011
PERMISSION TO PRIVATE SECTOR
Adhi Sankar Shri ;Sampath Shri Anirudhan

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the Government has received any request from the private sector companies to permit them to participate in nuclear power sector; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a)&(b) Private sector is participating in the nuclear power sector as supplier of equipment and services. Atomic Energy Act, 1962 permits private sector to participate in nuclear power generation as a minority partner. Federation of Indian Chamber of Commerce and Industry (FICCI) in its Working Group Report on Civil Nuclear Energy (2009), inter-alia, suggested certain amendments to the Atomic Energy Act, 1962 to enable private sector participation in nuclear power generation as a majority partner.